

**Annexure – 7**

**Name of the corporate debtor: TRANSTREASURE SERVICES (INDIA) PRIVATE LIMITED ; Date of commencement of CIRP : 07.08.2023 but order received on 22.08.2023 ; List of creditors as on: 10.02.2024**

**List of operational creditors (Government dues)**

Sl.No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of Contingent Claim	Amount of any mutual dues that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Govt.	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% Of voting share in CoC, if applicable					
1.	GST AHMEDABAD GUJARAT	OFFICE OF ASST. COMMISSIONER STATE TAX, UNIT-9, 10 <sup>TH</sup> FLOOR, D BLOCK, M S BUILDING, LAL DARVAJA, AHMEDABAD, GUJARAT	05.10.2023	9178492	9178492	Statutory dues	No	1.81	-	-	-	-	-
2.	INCOME TAX MUMBAI	AYAKAR BHAWAN 4 <sup>TH</sup> FLOOR, ROOM NO. 483, M K ROAD, MUMBAI-400020	05.09.2023	44475184	44475184	Statutory dues	No	8.75	-	-	-	-	-
3.	GST BELAPUR, NAVI MUMBAI	6 <sup>TH</sup> FLOOR, CGO COMPLEX CBD BELAPUR	09.10.2023	322677845	322677845	Statutory dues	No	63.46	-	-	-	-	-
4.	GST DEPARTMENT RAIPUR, CHHATISGARH	OFFICE OF ASSISTANT COMMISSIONER OF CGST AND C-EX DIVISION-I, GST BHAWAN, 3 <sup>RD</sup> FLOOR, A/B BLOCK TIKARAPARA, RAIPUR CHHATISGARH-492001	09.09.2023	842514	842514	Statutory dues	No	0.17	-	-	-	-	-
5.	EMPLOYEE STATE INSURANCE CORPORATTION	B-64, SECTOR-57, NOIDA U.P-201301	23.10.2023	45314547	45314547	Statutory dues	NO	8.91	-	-	-	-	-

6.	ESIC PUNE, MAHARASHTRA	PANCHDEEP BHAWAN SURVEY No.689/690 BIBWEWADI PUNE MAHARASHTRA 411037	03.11.2023	7678299	7678299	Statutory dues	NO	1.51	-	-	-	-	-
7.	ESIC MUMBAI, MAHARASHTRA	PLOT NO. A-12/1, MIDC, L.B.S MARG, NEAR WAGLE ESTATE POST OFFICE, THANE(W), MUMBAI-400604	19.12.2023	70805559	70805559	Statutory dues	NO	13.92	-	-	-	-	-
8.	GST MAHARASHTRA- STATE TAX	DEPUTY COMMISSIONER STATE TAX (SANPADA_502)/RAI- VAT-E-005, Room No.616, Sixth Floor, Kokan Bhawan, CBD- Belapur, Navi Mumbai-400614	02.02.2024	6090551	6090551	Statutory dues	NO	1.20	-	-	-	-	-
9.	EPFO VASHI MUMBAI	EPFO VASHI MUMBAI	13.10.2023	527331354	527331354	Statutory Dues	Nil	Nil	No	-	-	-	Vide their letter dated 20.09.2023 requested for differentiate from other creditors

ई-मेल E-mail: [ro.vashi@epfindia.gov.in](mailto:ro.vashi@epfindia.gov.in)  
फैक्स Fax:(022) 27812811

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## कर्मचारी भविष्य निधि संगठन

(श्रम एवं रोजगार मंत्रालय, भारत सरकार)

Employees' Provident Fund Organisation  
(Ministry of Labour & Employment, Govt. of India)  
(क्षेत्रीय कार्यालय वाशी) / Regional Office, Vashi



टॉवर नं. 6, पांचवी मंजिल, वाशी रेलवे स्टेशन कॉम्प्लेक्स, वाशी, नवी मुंबई - 400703

Tower No.6, 5<sup>th</sup> Floor, Vashi Rly-Station Complex, Vashi, New Mumbai -400 703

Ref: MH/PF/Legal/TransTreasurer/IRP/RO Vashi/103

Date: 20/09/2023

To  
Shri Rajiv Bajaj,  
Interim Resolution Professional  
B-269, Lower Ground Floor, Chhhatarpur Enclave, Phase - 2  
New Delhi - 110074  
(IBBI/IPA-002/IP-P00276/2017-2018/10834)

Subject: Notice of First CoC meeting of Transtresure Services Private Limited – Under CIRP

Ref :- Your email dated 15/09/2023

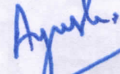
Sir,

Kind attention is invited to this office earlier letter (Annexure A) dated 04/09/2023 vide which EPFO has already filed a claim of Rs. 52,71,37,416/- Various judgments of Hon'ble Supreme Court and NCLAT differentiate EPF dues from the other operational debts.

Your attention is also drawn to the judgement of Hon'ble NCLAT in Sikandar Singh Jamwal Vs Vinay Talwar [CA(AT)483/2019; judgement dated 11/03/2021] and Hon'ble Supreme Court in Sunil Kumar Jain Vs Sundresh Bhatt [CA5910 of 2019; decided on 19/04/2021] declaring the dues of Provident Fund as third-party assets and falling outside of the proceedings under section 53 of the IBC.

In view of above, EPFO Vashi will not be able to attend CoC meeting. However in view of explicit provision of law, you are requested to kindly remit an amount of Rs. 52,71,37,416/- (Rs. Fifty Two Crores Seventy One Lakhs Thirty Seven Thousands Four Hundred Sixteen Only) towards provident fund and allied dues immediately as per the mandate of law

Yours faithfully,



(Ayush Gautam)

Regional Provident Fund Commissioner - II (Legal)

आयुष गौतम

Ayush Gautam

क्षेत्रीय भविष्य निधि आयुक्त-II  
Regional PF Commissioner - II  
क्षेत्रीय कार्यालय, वाशी  
Regional Office, Vashi